

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO.537
TO BE ANSWERED ON 18.11.2016

INTEGRATED CHILD DEVELOPMENT SERVICES SCHEME

537 SHRI KODIKUNNIL SURESH:
SHRI M.I. SHANAVAS:
SHRI MALLIKARJUN KHARGE:
SHRI SIRAJUDDIN AJMAL:
SHRI LAXMI NARAYAN YADAV:

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) the salient features of the Integrated Child Development Services (ICDS) scheme;
- (b) the budget allocation, funds released/sanctioned and expenditure incurred vis-à-vis targets fixed and achievements made along with the number of women and children benefited under the said scheme during each of the last three years and the current year, State/UT-wise;
- (c) whether the Government has received any representations from the States regarding the problem being faced by them in the implementation of the scheme, if so, the details thereof along with the other factors hindering the effective implementation of the scheme and the steps taken to address the issue;
- (d) whether there is a rise in malnutrition cases in the country due to poor implementation of the scheme, if so, details thereof and the remedial measures taken thereon;
- (e) whether the Government proposes to privatize/outsource the services of the scheme and if so, the details thereof; and
- (f) the further measures taken by the Government to fill the gap in the scheme and make it more effective?

ANSWER

MINISTER OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI MANEKA SANJAY GANDHI)

(a) Ministry of Women and Child Development is administering the Integrated Child Development Services (ICDS) Scheme, a Centrally Sponsored Scheme. The scheme aims at holistic development of children below 6 years of age and pregnant women & lactating mothers by providing a package of six services comprising (i) Supplementary Nutrition; (ii) Pre-school Non-Formal Education; (iii) Nutrition and Health Education; (iv) Immunization; (v) Health check-up; and (vi) Referral Services.

The ICDS Scheme started in 1975 was universalized in 2008-09 preceded by rapid expansion in the years 2005-06 to 2008-09 so as to cover all habitations, including Scheduled Castes/Scheduled Tribes and minority population, across the country with the approval of 7076 ICDS Projects and 14 lakh Anganwadi Centres. Against 7076 sanctioned Projects and 14 lakh sanctioned Anganwadi Centres, 7073 Projects and 13.49 lakh Anganwadi Centres are operational as on 30.09.2016. The services are currently being provided to 10.11 crore beneficiaries of which 8.21 crore are children under age of six years and 1.90 crore are pregnant women & lactating mothers. Pre-school education is provided to 3.45 crore children of 3-6 years (1.74 crore boys and 1.71 crore girls).

(b) Status of Budget Allocation and Expenditure under ICDS Scheme for 12th Five Year Plan is given below:

(Rupees in crores)

S. No	Year	Budget Allocation (BE)	Budget Allocation (RE)	Expenditure	Percentage w.r.t. RE
1	2012-13	15,850.00	15,850.00	15701.50	99.06%
2	2013-14	17,700.00	16,312.00	16,267.49	99.73%
3	2014-15	18,195.00	16561.60	16581.82 *	100.12%
4	2015-16	8335.77	15483.77	15438.93	99.71%
5	2016-17	14000.00	-	9870.65**	70.50%

* This includes saving from other schemes during the year.

** As on 31.10.2016

State/UT-wise budget allocation and expenditure is at **Annexure-I** and Physical Achievement under ICDS with regard to Target during each year of the 12th Plan is at **Annexure-II**.

(c) The universalisation of ICDS Scheme has been a mixed blessing. While adding the number of Anganwadi Centres (AWCs) and taking them to the door steps of children, it concomitantly brought in its wake, huge challenges in terms of resources as well as challenges of management, delivery of services with quality and standards, financial management, space for AWCs, human resource, issues of convergence, low focus on under three year children, ECCE, Strengthening training and capacity building monitoring, etc. These have, by and large, been addressed in the restructuring and strengthening of ICDS approved in 2012 for XII Plan period.

(d) As per NFHS-3 data, the percentage of under-weight children below 5 years was 42.5%. The present available data of NFHS-4 has shown a declining trend.

(e) No, Madam.

(f) Convergence with various line Ministries/Departments is an integral part of ICDS and the same has been taken up to fill the gap and make it more effective. There has been effective convergence with Ministries of Health & Family Welfare, Rural Development, Panchayati Raj, Drinking Water & Sanitation, etc. The convergence is ensured through meetings, consultations, and by issuing joint guidelines. Recently, joint guidelines have been issued by Ministry of Women & Child Development, Ministry of Rural Development and Ministry of Panchayati Raj for construction of 4 lakh AWCs across the country during next four years. The 5-tier monitoring & review mechanism developed by the Government has in-built convergence mechanism.

Annexure referred in reply to Part (b) of the Lok Sabha Un-starred Question No.537 for 18.11.2016 on Integrated Child Development Services Scheme

CONSOLIDATED STATEMENT INDICATING STATE-WISE POSITION OF FUNDS RELEASED UNDER ICDS SCHEME [ICDS(GENERAL),Construction of AWC buildings, Supplementary Nutrition Programme and Training] DURING LAST THREE YEARS 2013-14, 2014-15,2015- 16 AND CURRENT YEAR 2016-17(upto 31.10.2016)

Rs. in lakhs

Sl. No.	STATE	2013-14		2014-15		2015-16	2015-16	2016-17
		Funds released	Exp. Reported by States including state share	Funds released	Exp. Reported by States including state share	Funds released	Exp. Reported by States including state share	Funds released (upto 31.10.2016)
1	ANDHRA PRADESH	111334.49	167876.93	99446.78	135715.16	68818.48	98148.45	33217.14
2	BIHAR	107609.68	185458.2	116266.84	174287.15	102372.56	144090.04	77617.44
3	CHHATTISGARH	50459.30	46650.62	51703.52	76484.69	51151.54	0.00	23724.70
4	GOA	1567.58	1353.36	2617.25	2569.60	1228.04	2715.22	725.39
5	GUJARAT	60807.51	60078.39	48886.15	83162.09	64185.05	64445.64	55711.10
6	HARYANA	31266.40	31768.83	31158.68	35837.16	16081.19	14382.22	13651.61
7	HIMACHAL PRADESH	17278.95	19004.38	17184.09	12233.27	19507.32	21044.30	11079.23
8	JAMMU & KASHMIR	29610.25	15073.77	26031.19	22464.07	27362.65	22464.08	18123.90
9	JHARKHAND	49930.46	65952.53	46904.30	68793.23	46217.72	57446.15	27967.76
10	KARNATAKA	75135.57	94938.87	82856.77	148331.32	96394.53	58153.32	44961.22
11	KERALA	35995.97	35645.2	24726.35	45494.41	28554.27	0.00	14021.46
12	MADHYA PRADESH	102418.63	143225.8	122544.60	166253.17	108673.52	196464.40	83659.84
13	MAHARASHTRA	129519.81	143552.67	90781.88	147621.41	104166.66	107134.98	79646.59
14	ORISSA	97438.29	124223.56	87511.73	116532.61	65643.69	106505.11	44496.97
15	PUNJAB	24546.11	25998.72	25893.06	32922.38	13689.39	14497.21	13102.05
16	RAJASTHAN	65232.45	95120.74	73992.88	88413.35	49851.78	103243.25	33360.22
17	TAMIL NADU	65605.57	82785.08	67902.29	102925.00	63744.93	78363.14	29940.39
18	UTTARAKHAND	17763.50	21393.76	20165.67	28295.85	35710.06	28416.41	11440.14
19	UTTAR PRADESH	235448.38	405894.84	272553.08	474139.49	281398.92	373571.94	190617.67
20	WEST BENGAL	123227.84	111244.25	97578.85	128536.18	79465.80	0.00	54659.69
21	TELANGANA	0.00	0	46057.10	52841.4	37918.23	57138.46	21115.93
22	DELHI	17700.74	18974.01	17855.94	20875.21	13775.25	18120.31	9987.05
23	PONDICHERRY	736.39	1166.47	1275.34	2607.70	1673.27	0.00	2299.22
24	ANDAMAN & NICOBAR	391.79	1450.66	891.78	1547.22	1421.03	991.04	834.57
25	CHANDIGARH	731.19	982.32	996.18	1115.55	1420.25	649.78	462.92
26	D. & NAGAR HAVELI	378.31	149.8	281.31	123.48	210.97	148.58	376.25
27	DAMAN & DIU	161.19	242.56	195.77	266.25	133.55	92.37	187.44
28	LAKSHADWEEP	147.46	219.95	138.16	96.12	155.91	122.64	93.35
29	ARUNACHAL PRADESH	10344.16	8327.97	15557.38	12426.38	12923.23	0.00	6446.84
30	ASSAM	103145.19	86765.72	103517.50	110234.09	92972.20	50864.92	44581.25
31	MANIPUR	16140.54	9333.16	14929.58	10208.81	10267.27	13185.16	7514.75
32	MEGHALAYA	14287.83	13137.55	14357.78	15239.27	12418.60	1751.50	8458.77
33	MIZORAM	4772.89	5086.57	5695.57	5556.16	5371.93	7017.65	2978.70
34	NAGALAND	8912.80	10025.77	12202.63	5319.36	8796.00	6708.87	10875.91
35	SIKKIM	2607.14	1909.3	2998.60	1775.36	2022.73	0.00	1253.50
36	TRIPURA	13651.31	14350.03	14074.26	16471.05	18194.62	9267.31	7874.10
	Total	1626748.57	2049362.34	1658181.93	2347715.00	1543893.15	1657144.45	987065.07

Annexure referred in reply to Part (b) of the Lok Sabha Un-starred Question No.537 for 18.11.2016 on Integrated Child Development Services Scheme

Physical Achievement under ICDS with regard to Target during each year of the 12th Plan are as under :

There has been significant progress in the implementation of ICDS Scheme during XII Plan both, in terms of increase in number of operational projects and Anganwadi Centres (AWCs) and coverage of beneficiaries as indicated below:-

Year	Projects		Anganwadi Centres		No. of Supplementary nutrition beneficiaries [Children (6 months to 6 years) & P&LM]	No. of pre-school education beneficiaries [Children (3-6 years)]
	Target	Achievement	Target	Achievement		
2012-13	7000	7025	13.40 lakhs	1338732	956.12 lakh	353.29 lakh
2013-14	7045	7067	1352078	1342146	1045.09 lakh	370.71 lakh
2014-15	7075	7072	1355979	1346186	1022.33 lakh	365.44 lakh
2015-16	7075	7073	1400000	1349563	1021.31 lakh	350.35 lakh
2016-17 (as on 30.09.2016)	7075	7073	1400000	1349153	1010.56 lakh	345.44 lakh

Note : 1. States/ UTs are required to provide Supplementary Nutrition to all eligible children (6 months to 6 years) and pregnant women & lactating mothers and pre-school education to all the eligible children (3-6 years), hence no targets are set.